

**MINUTES OF THE MEETING NO. 02 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 04.05.2017 AT 11.00 AM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.**

Meeting No. 02 (2017-18) of EXIM Facilitation Committee (EFC) was held on 04.05.2017 at 11.00 A.M. in Room No. 9, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri Nikunj Kumar Srivastava, Additional Director General of Foreign Trade to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

(i) Dr. D.K. Srivastava, Assistant Commissioner (QC)), Seed Division, Department of Agriculture Cooperation and Farmers Welfare

In attendance:

(i) Shri Arunoday Goswami, Joint DGFT

(ii) Shri Sanjay Kumar Tiwari, Dy. DGFT

3. Altogether 36 applications were considered by the EFC, out of which 11 cases were approved (including 04 cases subject to NOC from concerned Technical Ministry), 02 cases for revalidation of export license were recommended and remaining 23 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or in await of clarification from the applicant firms. The decision of the Committee is indicated in the tabulated statement given below:

| Sl. No. | Name of the applicant & File No. | Date of receipt of application | Item for export, Quantity and FOB Value | Status / Decision of the Committee |
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**Part-I MINISTRY OF AGRICULTURE AND FARMES WELFARE (DAC&FW) - Seed Cases**

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| 1. | M/s East West Seed India Pvt. Ltd., Aurangabad<br>F.No.01/91/110/219/AM17/EC | 15.0.2017  | 01 MT Onion Seed-Prema for FOB Value of (USD 63,000) and 01 MT Onion Seed – Dayo for FOB Value of (USD 63,000)                                                                                                    | As per the decision taken by the EFC in its meeting held on 19.04.2017, the firm was requested to provide details / explanation relating to unusual higher FOB value, discrepancy in purchase orders / contract agreements and submission of incomplete applications.<br><br><b>Deferred</b> due to want of response from the firm.                                                                  |
| 2. | M/s J.K. Agri Genetics Limited<br>F.No.01/91/110/233/AM17/EC                 | 03.03.2017 | 90 MT Bt. Cotton seeds c.v. JKCH 1050 Bt for FOB value of USD 16,20,000                                                                                                                                           | The representative of DoAC&FW present in the meeting informed that the case has been discussed and recommended by the Exim Committee in that Department and NOC is being sent. Hence <b>the EFC decided to approve the case subject to NOC from DoAC&amp;FW.</b> The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them. |
| 3. | M/s Manju Seeds, Bellary - 583101<br>F.No.01/91/110/228/AM17/EC              | 21.02.2017 | 06 MT Onion Seed (Agri Found -Dark Red) Prema for FOB Value of (USD 58,209), 06 MT Onion Seed (Agri Found –Light Rose) for FOB Value of (USD 58209) and 02 MT Onion Seed (Red Onion) for FOB Value of (USD 47761) | The representative of DoAC&FW present in the meeting informed that the case has been discussed and recommended by the Exim Committee in that Department and NOC is being sent. Hence <b>the EFC decided to approve the case subject to NOC from DoAC&amp;FW.</b> The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them. |

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| 4. | M/s Jindal Seeds Company Pvt. Ltd., Jalana<br>F.No.01/91/162/283/AM17/EC            | 20.03.2017 | 4 MT Onion Seeds for FOB value USD 17910                                                                                                                                                                                   | The representative of DoAC&FW present in the meeting informed that the case has been discussed and recommended by the Exim Committee in that Department and NOC is being sent. Hence <b>the EFC decided to approve the case subject to NOC from DoAC&amp;FW.</b> The permission letter to be issued by DGFT only after receipt of NOC from DoAC&FW for the quantity and variety recommended by them. |
| 5. | M/s East West Seed India Pvt. Ltd., Aurangabad<br>F.No.01/91/110/ 14/AM-18/EC       | 11.04.2017 | 15 MT Onion Seed c.v Prema for FOB Value of (USD 1485587)                                                                                                                                                                  | Same as case at Sl. No. 1                                                                                                                                                                                                                                                                                                                                                                            |
| 6. | M/s East West Seed India Pvt. Ltd., Aurangabad<br>F.No.01/91/110/ 15/AM-18/EC       | 11.04.2017 | Total 25 MT Onion Seed (5 MT Onion Seed c.v. Prema and 20 MT Onion Seed c.v Bombay Red for FOB value of (USD 2475978)                                                                                                      | Same as case at Sl. No. 1                                                                                                                                                                                                                                                                                                                                                                            |
| 7. | M/s East West Seed India Pvt. Ltd., Aurangabad<br>F.No.01/91/110/ 16/AM-18/EC       | 11.04.2017 | Total 4 MT Onion Seed (1 MT each of Onion Seed Prema, Dayo, Superyali and Red Star) for FOB value of (USD 260176)                                                                                                          | Same as case at Sl. No. 1                                                                                                                                                                                                                                                                                                                                                                            |
| 8. | M/s East West Seed India Pvt. Ltd., Aurangabad<br>F.No.01/91/110/ 17/AM-18/EC       | 11.04.2017 | Total 4 MT Onion Seed (1 MT each of Onion Seed Prema, Dayo, Superyali and Red Star) for FOB value of (USD 260176)                                                                                                          | Same as case at Sl. No. 1                                                                                                                                                                                                                                                                                                                                                                            |
| 9. | M/s Bayer Bioscience Pvt. Ltd., Hyderabad, Telangana<br>F.No.01/91/110/ 17/AM-18/EC | 23.04.2017 | Total 400 MTs Hybrid Rice (Paddy) Seeds 200 MT (Arize 6444 Gold) for FOB value of Rs. 4,50,00,000/-, 100 MT (Arize 6444) for FOB value of Rs. 2,20,00,000/- and 100 MT (Arize Tej Gold) for FOB value of Rs. 2,10,00,000/- | <b>Approved as per the NOC</b> from DAC&FW vide O.M. No. 1-99/2017-SD.IV(221 <sup>st</sup> EXIM-2 dated 31.03.2017 for export of Total 400 MTs Hybrid Rice (Paddy) Seeds 200 MT (Arize 6444 Gold) for FOB value of Rs. 4,50,00,000/-, 100 MT (Arize 6444) for FOB value of Rs. 2,20,00,000/- and 100 MT (Arize Tej Gold) for FOB value of Rs. 2,10,00,000/- to Nepal.                                |

#### DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHDF)

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| 10. | M/s Sagwadi Education and Gaushala Public Charitable Trust Waghawadi Bhavnagar, Gujrat -364002.<br>F.No.01/91/171/82/AM17/EC | 27.06.2016 received on 04.07.2016 | Total 3770 Nos. of Bovine Embryos (2843 Nos. of Ongole Breed Bovine Embryos, 535 Nos. of GIR Breed Bovine Embryos and 392 Nos. of Kankrej Breed Bovine Embryos) for total FOB value USD 377000. | <b>Deferred</b> due to want of comments / NOC from DoAHF&F.<br><br>DoAHF&F has informed that additional information / clarification called for from the firm vide O.M. dated 19.09.2016 is still awaited. |
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*F. Naid*

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| 11. | M/s Kinal Global Care Private Limited, Navi Mumbai.<br>F.No.01/91/110/68/AM17/EC  | 09.08.2016<br>received<br>on<br>18.08.2016 | 60 MT Ground Nut Cake for FOB value of USD 37000 (USD Three Seven Thousand)                                            | <b>Approved in view of NOC from DoAC&amp;FW (Trade Division) vide O.M. No dated 13012/01/2015-Trade dated 06.03.2017. However, permission letter to be issued on receipt of concurrence of DAH&amp;DF (ANLM Division), as per the condition in NOC from of DoAC&amp;FW, which is awaited since 17.03.2017.</b> |
| 12. | M/s Qualital Products (India), Chandigarh.<br>F.No.01/91/110/92/AM17/EC           | 08.09.2016<br>received<br>on<br>14.09.2016 | 15147 Nos. of Murrah Bull and Bull Semen for FOB value of USD 292100                                                   | <b>Deferred</b> due to want of comments / NOC from DoAHF&F.<br><br>DoAHF&F has informed that additional information / clarification called for from the firm vide O.M. dated 05.01.2017 is still awaited.                                                                                                      |
| 13. | M/s Sunrise Agro and Seed, Laxmi Nagar, New Delhi..<br>F.No.01/91/110/198/AM17/EC | 06.01.2017                                 | 1,40,000 MT of Cattle Feed (Wheat brand) for FOB value of USD 204 /MT                                                  | <b>Deferred</b> due to want of comments / NOC from DAHDF (Trade Division) and DAC&FW (Trade Division).                                                                                                                                                                                                         |
| 14. | M/s J.K. Enterprises<br>F.No.01/91/110/239/AM17/EC                                | 28.02.2017                                 | 200 Nos. Murrah Milking Buffalo and 200 Nos. calf for FOB value of USD 309000 and USD 20000 respectively to Bangladesh | <b>Deferred</b> due to want of comments / NOC from DAHDF (Trade Division) and DAC&FW (Trade Division).                                                                                                                                                                                                         |

#### MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

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| 15. | M/s Ezra Export Pvt. Ltd., Gurgaon<br>F.No.01/91/110/29/AM-17/EC              | 23.05.2016 | 2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT Value added Sanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT, Total FOB value USD 54083.24) | <b>Deferred</b> due to want of comments / NOC from MOEF&CC. The MOEF&CC vide O.M.No.5-2/2015-SU(Vol.VI) dated 06.10.2016 has called for attested copies of COO by the PCCF Haryana in the prescribed format issued by MOEF vide letter No. 5-3/2012-SU dated 23.08.2013. <b>A response from the firm is awaited.</b>                                                           |
| 16. | M/s Newage Fire Protection Engineers Pvt. Ltd,<br>F.No.01/91/110/132/AM-17/EC | 19.10.2016 | 25 MT Bromotri -fluro Methane (Halon 1301 Gas) FOB value of Rs. 62427752                                                                                                                                                                                               | <b>Deferred</b> due to want of comments / NOC from MOEF&CC (Ozone Cell).<br><br>Additional information called for by MOEF&CC vide O.M. dated 22.11.2016 from the firm is reported to be pending. The firm, vide letter dated 22.12.2016, has informed that the information sought is being complied and will be submitted shortly. <b>A response from the firm is awaited.</b> |

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| 17. | M/s Fitech Engineers Pvt. Ltd.,<br>Kolkata<br>F.No. 01/91/110/186/AM17/EC                       | 06.01.2017                                 | 26,000 kgs. of<br>Reclaimed Halon 1301<br>Gas for FOB value of<br>USD 598000                                                                                             | <b>Deferred</b> due to want of comments / NOC<br>from MOEF&CC (Ozone Cell)<br><br>Additional information called for by<br>MOEF&CC vide O.M. No.<br>11/14/2009/OC dated 06.02.2017 has been<br>furnished by the firm to MOEF&CC.                                               |
| 18. | M/s United State Pharmacopeia<br>Pvt. Ltd., Hyderabad-500078<br>F.No.01/91/171/65/AM17/EC       | 14.06.2016<br>received<br>on<br>22.06.2016 | 7 Litre of 1,1,1-<br>Trichloroethane<br>Solvents Mixture (1:1)<br>for FOB value USD<br>31,058                                                                            | <b>Deferred</b> due to want of comments / NOC<br>from MOEF&CC (Ozone Cell)<br>Additional information called for by<br>MOEF&CC from the firm vide O.M. dated<br>30.12.2016 is yet to be furnished by the<br>firm. <b>A response from the firm is<br/>awaited.</b>              |
| 19. | M/s Techno Chemical Industries<br>Ltd., Calicut, Kerala -673001.<br>F.No. 01/91/110/384/AM08/EC | 24.01.2017                                 | total 55353 Kgs of Red<br>Sander Wood (Red<br>sandal Extract 4750<br>Kgs, Wood Scrap<br>21074 Kgs and Chips<br>and Powder 29529 kgs<br>) for FOB value of USD<br>1787655 | <b>Deferred</b> due to want of comments / NOC<br>from moef&cc.<br><br>MOEF&CC has informed that they have<br>advised the firm to submit COO in revised<br>proforma and stock verification report<br>based on the revised COO. <b>A response<br/>from the firm is awaited.</b> |
| 20. | M/s Chemplast Sanmar.,<br>Chennai<br>F.No.01/91/110/227/AM17/EC                                 | 24.02.2017                                 | 300 MT Monochloro<br>Difluoro Methane<br>(Refrigerant R-22 or<br>HCFC-22) for FOB<br>value of USD 712500                                                                 | <b>Deferred</b> due to want of comments / NOC<br>from MOEF&CC (Ozone Cell)                                                                                                                                                                                                    |
| 21. | M/s Eco Friendly Metals Pvt.<br>Ltd. Delhi<br>F.No.01/91/110/22/AM18/EC                         | 18.04.2017                                 | 100 MT spent<br>automobile catalyst for<br>FOB value of USD<br>5000000                                                                                                   | <b>Approved in view of NOC from</b><br>MOEF&CC vide O.M. No. 23-156/2016-<br>HSMD dated 23.02.2017 for export of 100<br>MT of spent automobile catalyst from<br>catalytic converters with validity upto<br>18.10.2017 (upto date of validity of<br>insurance).                |

#### DEPARTMENT OF FERTILIZERS

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| 22. | M/s Suparna Exports Private<br>Limited, R.S. Puram,<br>Coimbatore<br>F.No.01/91/110/25/AM17/EC | 26.04.2016                      | 5000 Ltrs of Liquid<br>Fertilizer containing<br>nitrogen and Calcium<br>FOB value USD<br>15000                                                                                                                | <b>Deferred</b> due to want of comments / NOC<br>from Deptt. of Fertilizers. Representative<br>of DOF informed during the meeting that<br>additional information / clarification called<br>for from the firm is awaited.     |
| 23. | M/s. Aries Agro Ltd., Mumbai<br>F.No.01/91/110/159/AM17/EC                                     | 15.11.2016<br>and<br>25.01.2017 | 100 MT of<br>Micronutrient<br>fertilizers and Mixture<br>(Powder) for FOB<br>value of USD 363000<br>and 50000 Ltrs. of<br>Micronutrient<br>fertilizers and Mixture<br>(Liquid) for FOB value<br>of USD 126500 | <b>Deferred</b> due to want of comments / NOC<br>from Deptt. of Fertilizers. Representative<br>of DOF informed during the meeting that<br>the additional information / clarification<br>called for from the firm is awaited. |

*F. David*

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| 24. | M/s. Greenstar Fertilizers Limited, Chennai (TN)<br>F.No.01/91/110/213/AM17/EC                | 27.01.2016                   | 5200 MT +/- 10% Di-Ammonium Phosphate 118:46 for FOB value of USD 450 and 5200 MT +/- 10% NPKS – 20:20:0:13 for FOB value of USD 360                                                                                                                       | <b>Deferred</b> due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that the matter is under examination.                                                                                                                                                                            |
| 25. | M/s. Blue Phosphate, Limited, Jaipur<br>F.No.01/91/110/214/AM17/EC                            | 23.01.2016                   | 25,000 MT Single super Phosphate for FOB value of USD 3,000,000                                                                                                                                                                                            | <b>Approved as per NOC</b> from Deptt. of Fertilizers (MFR Div.) vide O.M. No. 13033/5/2012-MPR dated 10.04.2017 for export of 25,000 MT of Single Super Phosphate (SSP) to UAE based on the submission of the Company and certificate submitted by Chartered Accountants that it will not claim any subsidy on the exported quantity of SSP |
| 26. | M/s. Geolife Agritech India Pvt., Ltd.<br>F.No.01/91/110/212/AM17/EC                          | 18.01.2017 and<br>20.02.2017 | 20 MT Balance Nano, 20 MT Vigore, 5 MT Vigore Fruit Size enhancer, 20 MT Natural CAB, 20 MT Tabsil, 0.5 MT NanoVigore, 20 KL Star Liquid, 10 MT Geomycin, 20 KL Geofert, 5 MT Golden harvest Active and 10 MT Active for total FOB value of USD 1789154.40 | <b>Deferred</b> due to want of comments / NOC from Deptt. of Fertilizers. Representative of DOF informed during the meeting that the matter is under examination.                                                                                                                                                                            |
| 27. | M/s Ocean Agro (India) Ltd., Vadodara, Gujarat<br>F.No.01/91/110/212/AM17/EC                  | 03.01.2017 and<br>28.02.2017 | 90 MT Khusful 3-0-8 General Use Foliar Fertilizers Derived from Urea, Potassium Acetate, Protein Hydrolysate, zinc Edta (Ethylenediaminetetraacetic acid) & Borax for FOB value of USD 135000                                                              | <b>Approved as per NOC</b> from Deptt. of Fertilizers (MFR Div.) vide O.M. No. 25011/2/2017/MPR dated 25.04.2017 for export of 90 MT Khusful 3-0-8 General Use Foliar Fertilizers to USA                                                                                                                                                     |
| 28. | M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072<br>F.No.01/91/110/04/AM18/EC | 30.03.2017                   | 1750 MT of Ammonium Sulphate for FOB value of Rs. 2,70,98,750/-                                                                                                                                                                                            | <b>Approved as per the NOC</b> of Deptt. of Fertilizers (MPR Div.) vide O.M. No. 13033/1/2013/JV/MPR dated 25.04.2017 for export of 5000 MT (1750+1750+1500) of Ammonium Sulphate to Nepal..                                                                                                                                                 |
| 29. | M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072<br>F.No.01/91/110/05/AM18/EC | 30.03.2017                   | 1750 MT of Ammonium Sulphate for FOB value of Rs. 2,70,98,750/-                                                                                                                                                                                            | -Do-                                                                                                                                                                                                                                                                                                                                         |
| 30. | M/s Sai Fertilizer Pvt. Ltd., 21, Princep Street, Kolkata-700072<br>F.No.01/91/110/06/AM18/EC | 30.03.2017                   | 1500 MT of Ammonium Sulphate for FOB value of Rs. 2,70,98,750/-                                                                                                                                                                                            | -Do-                                                                                                                                                                                                                                                                                                                                         |

## MINISTRY OF MINES

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| 31. | M/s. Sandhya Minechem Industries Kutch Gujarat<br>F.No.01/91/110/12/AM17/EC | 29.04.2016                        | 1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000                                                       | Deferred due to want of comments / NOC from Ministry of Mines. |
| 32. | M/s Hari Enterprises, Kutch<br>F.No.01/91/110/45/AM-17/EC                   | 07.6.2016                         | 25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000) | Deferred due to want of comments / NOC from Ministry of Mines. |
| 33. | M/s Vraj Oversease INC, Ahmadabad-382481<br>F.No.01/91/110/60/AM17/EC       | 21.07.2016                        | 4 MT of Indian Standard Sand, IS: 650, Grade: I, Grade:II Grade:III for FOB value of USD 2416                          | Deferred due to want of comments/NOC from Ministry of Mines.   |
| 34. | M/s. Surendra Enterprises, Kolkata<br>F.No.01/91/110/76/AM17/EC             | 10.08.2016 received on 18.08.2016 | 5,000 MT Silica Sand with FOB value USD 275000                                                                         | Deferred due to want of comments/NOC from Ministry of Mines.   |

## Part-2 REVALIDATION OF EXPORT LICENSES

### MINISTRY OF AGRICULTURE AND FARMES WELFARE (DAC&FW) - Seed Cases

|     |                                                                                  |            |                                                  |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |
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| 35  | M/s Hoshiarpurian Di Hatti, Amritsar<br>F.No.01/91/180/04/AM17/EC                | 18.04.2017 | 70 MT Onion Seeds for FOB value of (US\$ 350000) | The representative of DoAC&FW present in the meeting informed that duration for completing onion exports within six months was recommended during 2015-16 based on the domestic demand and supply situation. He further apprised the Committee that there is no issue at present regarding availability of onion bulb or seed in the country and all applications for export of onion seed are being recommended by the DoAC&FW. Hence the EFC decided to recommend the case for grant of revalidation to captioned export license for further six months. The Committee instructed to put up the case on file for approval/ perusal of DGFT as per Para 2.20 of FTP. |
| 36. | M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai<br>F.No.01/91/110/131/AM17/EC | 14.04.2017 | 03 MT Onion Seeds for FOB value of (US\$ 30000)  | The representative of DoAC&FW present in the meeting informed that duration for completing onion exports within six months was recommended during 2015-16 based on the domestic demand and supply situation. He further apprised the Committee that there is no issue at present regarding availability of onion bulb or seed in the country and all applications for export of onion seed are being recommended by the DoAC&FW. Hence the EFC decided to recommend the case for grant of revalidation to captioned export license for further six months. The Committee instructed to put up the case on file for approval/ perusal of DGFT as per Para 2.20 of FTP. |

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*f. Anil*  
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